## **Declaration of Assets and Liabilities**

Year: 2021-22

I, Siyaram Prasad, son of Sri Lalan Ram, aged 48 years, belonging to Bihar Legislative Assembly Secretariat service and persently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Sunita Devi	Dependant-1 Name Amit Kumar	Dependant-2 Name Khushboo Kumari	Dependant- 3 Etc. Name Ravi Kumar
(i)	Cash	17000/-	2000/-	NIL	NIL	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBI 1. A/c- 10839483659 Amount- Rs.16666/-	NIL	NIL	PNB A/c- 0973010154550 Amount-2750/-	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC Policies Amount- 1. 7137/-(Yly) 2. 2942/-(Qly) 3. 1501/-(Qly) Post Office- RD-5000/- (Monthly)	LIC Policy Amount- 5495/- (Yly)	NIL	NIL	NIL .
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR-01-DA- 6607	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold- 10grm. Silver- 30grm.	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependant on the income of the employee

## B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL .	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	1361 Sqft. Sarai, Maner, Patna.	NIL	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	2 Kattha, Rupaspur, Patna. (Undivided Parental)	NIL	NIL	NIL	NIL
(v)	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities/overdues to public financial institutions and (2) government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 08-02-2022
(a)	(i) Loan from Banks	SBI, Bvm Branch, Patna	Rs.56,001/-
	(ii) Loan from financial institutions	NIL	NIL
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

(b) dues to departments dealing with supply of water	NIL	NIL
(c)dues to departments dealing with supply of electricity	NIL	NIL
(d) dues to departments dealing with telephones	NIL	NIL
(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
(f)Other dues, if any	NIL	NIL
(b) (i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN-CGVPP4632G	NIL .
(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL
(iv)Property Tax	NIL	NIL

## C. Personal Detail

Place: Patna.

Date: 08-02-2022

GPF/CPF/PRAN No.	:-	PTS/BLA-1183		
Gender	:=:	Male		
Date of Birth	:-	0 4 0 8 1 9 7 4		
Class/Group	:-	С		
Cadre	:-	Forth grade		
Home District :-		Patna		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature RUKIH STIG

Name of Employee: SIYARAM PRASAD

Designation: Office Attendant

Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size

white paper withcomputertyped (single side) in prescribed formate.